

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
BANGALORE - 560 038.

Dated: 3 MAY 1995

APPLICATION NO. 895 of 1995.

APPLICANTS: Nagarathnamma (I),  
V/S.

RESPONDENTS: The General Manager, Bangalore Telecom Dist,  
and two others.

To

1. Sri.B.Veerabhadra, Advocate,  
No.126/2, Sixth Cross,  
Kadirappa Road, Doddigunta,  
Coottown, Bangalore-560 005.
  
2. Sri.M.S.Padmarajaiah, Senior  
Central Govt.Stng.Counsel,  
High Court Bldg, Bangalore-1.

Subject:- Forwarding copies of the Orders passed by the  
Central Administrative Tribunal, Bangalore-38.

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Please find enclosed herewith a copy of the Order/  
Stay Order/Interim Order, passed by this Tribunal in the above  
mentioned application(s) on 18-04-1995.

Issued on  
3/5/95  
A/C

*May 9 1995*  
No. DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

gm\*

In the Central Administrative Tribunal  
 Bangalore Bench  
 Bangalore

Application No.....895.....of 1995

Nagaraltnamona (B), ORDER SHEET (Contd.)  
 v/s. General Manager, Telecom.

Date	Office Notes	Orders of Tribunal
		<p><u>PKSVC/TVRMA</u></p> <p>18.4.1995</p> <p><u>O R D E R</u></p> <p>We have heard learned counsel  <del>oradation</del>      for the applicant. There is no      substance or merit in this applica-      tion and hence dismissed. <u>No</u>  <u>costs.</u></p>

Sd/-

Sd/-

VICE-CHAIRMAN



MEMBER (A)

**TRUE COPY**

*Signature*  
 Section Officer  
 Central Administrative Tribunal  
 Bangalore Bench  
 Bangalore